garments in Rebessery and March, . 1976 as against their estimates of 1150 and 1200 tonnes respectively. As decided at the macting, airlines operated extra CRIZO flights and uplifted 4695 tornes of garments on their scheduled and extra flights

during May, June and July, 1976 against the projected capacity requirement of 3500 tonnes indicated by the Garment Exporters' Association. All the backlog at Delhi has already been cleared.

Similarly, as a result of measures taken, the backlog of export cargo at Bombay is reported to have been cleared.

12.00 hrs.

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PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER GOLD (CONTROL) ACT, 1968 AND UNDER CUSTOMS ACT. 1962.

CENTRAL EXCISE (20TH AMDT) RULES. 1976 AND A STATEMENT RE LAYING OF NOTIFICATION

THE MINISTEL OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE I beg to lay on the Table -

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 114 of the Gold (Control) Act, 1968 -
 - (1) The Gold Control (Forms, Free Miscellareous Matters) Second Am numert Rules, 1976, published in Not fication No. SO. 507(E in Gazette of India dated the 30t July 19"6
 - (ii) The Gold Control (Lie raing of Dealers) Am ndment Rules, 1976, No. published in Notification S.O. 508(E) 17 Gazette of India dated the 30th July, 1976

[Placed in Library. See No LT-11154/76]

(2) A copy of the Central Encise (Twentieth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1179, in Gazette of India dated the 7th August, 1976, under section al of the Central Excises and Salt Act, 1044.

[Placed in library. See No. LT-12155/76]

- (3) (1) A copy of Notifiction No. (GHN 48) GST 2076/(S. 49) (48)-TH published in Gujarat Government Gazette dated the 17th July, 1976 making amandmants to Notification No.(GHN 627) GST 1070 (S. 49)-TH dated the 29th April, 1970, under sub-section (3) of section 49 of the Gujarat Saks Tax 1960 read with clause (c)(111) of the Proclamation dated the 12th March, 1976 issued by the President in relation to the State of Gujarat.
 - (11) A statement (Hindi and English versions) explaining the reasons for not laving the Hir di version of the Notification

Sec No LT-Placed in the library. 11156/76].

- (4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act. 1962 -
 - (1) G S R. 481(E) to 483(E) published in Gazette of India dated the 26th July, 1976 tog"ther with an explanatory memorandum.
 - (11) G.S R 742(E) published in Gezette of I idia dated the 2nd Augusts 1976 together with an explanatory memorandum.
 - (111) G.S.R. 744(E) published in Gezette of India dated the 2nd August, 1976 together with an explanstory memorandum.

[Placed in library. Sec No. LT-11157/76]